

the State Governments but I would challenge you that even one tenth of the funds is not spent on the development of forests but that money is pocketed by the officers and contractors. So, such a provision should be made in regard to the forests that the Centre will monitor all those works for which Central funds are allocated to the States. This should be applicable in every sphere of development. I will give you a small example. When the police fail to control riots, the B.S.F. succeeds to contain riots to great extent. Even today people have faith in the honesty and efficiency of the Centre. So, the Centre should exercise control in that every sphere where its funds are spent.

It is good that the schedule to the Bill is being omitted. Earlier, there was a mention of asbestos, silica industries but now the whole schedule has been removed. This is a good step because there are a number of industries in the country which are on the border line and we cannot say whether they come in the category of this industry or that industry. I will give you a personal example. Many years ago, I was a senior executive in the Silica Fire Brick Factory which is one of the biggest factory not only in India but also in Asia. There I saw that the employees used to suffer from a kind of disease. The Management was aware of this disease but it did not tell about it to the people. The name of that disease is silicosis. A person who comes in contact with the particles of

silica, suffers from this disease. Apparently the person does not appear to be suffering from this disease because it leads to slow death. The particles of silica enter into the lungs and do not come out through out one's life. Its symptoms are like those of tuberculosis. That is why a person suffering from such a disease is treated as a T.B. patient. He does not suffer from cough. Since other symptoms of T.B. are not there, the treatment is not effective.

[English]

MR. DEPUTY SPEAKER : Dr. Rajhans, you can continue tomorrow.

17.59½ hrs.

BUSINESS ADVISORY COMMITTEE
Forty-Second Report

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRIMATI SHEILA DIK-
SHIT) : I beg to present the Forty-second
Report of the Business Advisory
Committee.

18.00 hrs.

*The Lok Sabha then adjourned till Eleven
of the Clock on Tuesday, November
10, 1987/Kartika 19, 1909 (Saka)*